

2015
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1609-RG

The 14th May, 2015

In continuation of the Hon'ble Court's earlier Notification bearing no. 1053-R (JS), dated 27.03.2015, it is further notified for general information of all concerned that the following 99 (ninety-nine) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate duly confirmed in service are in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2015.

The eligible Judicial Officers are hereby requested to submit the requisite (3) sets of their contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2014-2015, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through their respective District Judges so as to reach the Office of the undersigned on or before 30.05.2015 (4.45 p.m.), positively.

SL. NO.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Bhaskar Majumder	Judicial Magistrate, 3 rd Court, Siliguri, Darjeeling
2.	Shri Santanu Ganguly	Metropolitan Magistrate, 9 th Court, Calcutta
3.	Shri Rajkumar Naiya (S.C.)	Metropolitan Magistrate, 10 th Court, Calcutta
4.	Sm. Mou Ghatak Majumdar	Judicial Magistrate, 6 th Court, Asansole, Burdwan
5.	Syed Dilwar Hossain	Civil Judge (Junior Division), Addl. Court, Sadar, Coochbehar
6.	Sri Anindya Ray	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
7.	Sri Prabir Mahapatra	Judicial Magistrate, 2 nd Addl. Court, Basirhat, North 24-Parganas
8.	Sri Abhranil Neogi	Judicial Magistrate-cum-CJ(JD), 2 nd Court, Port Blair, A & N Islands
9.	Sm. Sushmita Gayen Mukherjee	Judicial Magistrate, Gorubathan, Darjeeling in charge of the Court & Office of Civil Judge (Junior Division)
10.	Sri Indrajit Deb	Civil Judge (Junior Division), 1 st Court, Contai, Purba Medinipur
11.	Sri Barun Roy (S.C.)	Metropolitan Magistrate, 22 nd Court, Calcutta
12.	Sri Arvind Mishra	Metropolitan Magistrate, 21 st Court, Calcutta
13.	Smt. Alakananda Sarkar	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas
14.	Sri Debarghya Biswas	Metropolitan Magistrate, 8 th Court, Calcutta
15.	Sri Indranil Ray	Registrar, Small Causes Court, Calcutta
16.	Sri Raja Mukherjee	Judicial Magistrate -cum-CJ(JD), 1 st Court, Port Blair, A & N Islands
17.	Smt. Purba Kundu	Metropolitan Magistrate, 12 th Court, Calcutta

18.	Sri Suman Kumar Ghosh	Registrar-cum-Metropolitan Magistrate, 7 th Court, Calcutta
19.	Sri Rudra Prasad Ray	Metropolitan Magistrate, 20 th Court, Calcutta
20.	Sri Ranabir Mohan Chatterjee	Metropolitan Magistrate, 13 th Court, Calcutta
21.	Sri Prosenjit Bose	Judicial Magistrate-cum-Railway Magistrate, Jalpaiguri
22.	Smt. Uma Banerjee Singha Roy	Municipal Magistrate, 4 th Court, Calcutta
23.	Smt. Kalyani Jogasarma	Municipal Magistrate, 3 rd Court, Calcutta
24.	Sri Anupam Sarkar	Metropolitan Magistrate, 6 th Court, Calcutta
25.	Sri Mrityunjay Karmakar	Metropolitan Magistrate, 16 th Court, Calcutta
26.	Sri Shubhankar Biswas (S.C.)	Metropolitan Magistrate, 14 th Court, Calcutta
27.	Smt. Hemantika Sundas (S.C.)	Municipal Magistrate, 2 nd Court, Calcutta
28.	Sri Dhiman Barman (S.C.)	Metropolitan Magistrate, 3 rd Court, Calcutta
29.	Smt. Eden Lamasaa (S.T.)	Metropolitan Magistrate, 18 th Court, Calcutta
30.	Sri Madhusudan Pal (S.C.)	Metropolitan Magistrate, 4 th Court, Calcutta
31.	Sri Amitabha Das-II (S.C.)	Metropolitan Magistrate, 15 th Court, Calcutta
32.	Sri Bishal Mangrati (S.C.)	Metropolitan Magistrate, 11 th Court, Calcutta
33.	Smt. Suparna Ray-II (S.C.)	Metropolitan Magistrate, 5 th Court, Calcutta
34.	Sri Goutam Naskar (S.C.)	Metropolitan Magistrate, 17 th Court, Calcutta
35.	Sri Mrinal Kanti Mandal (S.C.)	Judicial Magistrate, 5 th Court, Burdwan
36.	Smt. Jyotsna Roy (S.C.)	Judicial Magistrate, 1 st Court, Suri, Birbhum
37.	Sri Edwin Lepcha (S.T.)	Judicial Magistrate, 2 nd Court, Barasat, North 24-Parganas
38.	Sri Sujoy Bal (S.T.)	Civil Judge (Junior Division), 2 nd Court, Basirhat, North 24-Parganas
39.	Sri Megh Dorji Moktan (S.T.)	Civil Judge (Junior Division), Alipurduar, Jalpaiguri
40.	Sri Ajay Raj Syangden (S.T.)	Judicial Magistrate, 6 th Court, Bankura
41.	Smt. Euepundee Lepcha (S.T.)	Judicial Magistrate, 4 th Court, Sadar, Bankura
42.	Sri Somak Das	Civil Judge (Junior Division), 1 st Court, Chandernagar, Hooghly
43.	Sri Anil Kumar Khuswaha	Civil Judge (Junior Division), 1 st Court, Hooghly
44.	Smt. Nita Sarkar	Judicial Magistrate, 1 st Court, Malda
45.	Sri Arindam Dutta	Judicial Magistrate, 4 th Court, Katwa, Burdwan
46.	Sri Subhadeep Ray	Civil Judge (Junior Division), Jhargram, Paschim Medinipur
47.	Sri Durgasankar Rana	Civil Judge (Junior Division), Suri, Birbhum
48.	Smt. Tanima Das	Judicial Magistrate, 6 th Court, Paschim Medinipur
49.	Smt. Debasree Lahiri	Judicial Magistrate, 2 nd Court, Katwa, Burdwan
50.	Sri Jyotirmoy Bhattacharjee	Judicial Magistrate, Additional Court, Hooghly
51.	Smt. Madhumita Chowdhury	Civil Judge (Junior Division), 1 st Court, Paschim Medinipur
52.	Sri Debasish Santra	Judicial Magistrate, 1 st Court, Barasat, North 24-Parganas

53.	Smt. Asmita Samajdar	Civil Judge (Junior Division), 2 nd Court, Contai, Purba Medinipur
54.	Sri Parag Neogi	Judicial Magistrate, 5 th Court, Barrackpore, 24-Parganas (North)
55.	Smt. Susmita Chowdhury	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Pgnas
56.	Sri Ayan Majumdar	Judicial Magistrate, Jhargram, Paschim, Medinipore
57.	Sri Animesh Ghosh	Judicial Magistrate, 3 rd Court, Tamruk, Purba Medinipur
58.	Sri Binod Mahato (S.C.)	Civil Judge (Junior Division), 3 rd Court, Burdwan
59.	Md. Ehteshamuddin	Civil Judge (Junior Division), 1 st Court, Durgapur, Burdwan
60.	Smt. Jhilam Gupta	Judicial Magistrate, 2 nd Court, Raiganj, Uttar Dinajpur
61.	Sri Indranil Halder	Judicial Magistrate, Raiganj, Uttar Dinajpur
62.	Smt. Urmi Sinha	Civil Judge (Junior Division), Kakdwip, South 24-Parganas
63.	Sri Kuntal Bhattacharyya	Judicial Magistrate, 3 rd Court, Malda
64.	Sri Monodeep Dasgupta	Judicial Magistrate, 1 st Court, Diamond Harbour, 24-Parganas (South)
65.	Md. Rafique Alam	Judicial Magistrate, Darjeeling
66.	Sri S.M. Shahnawaz	Judicial Magistrate, 2 nd Court, Berhampore, Murshidabad
67.	Sri Subhra Kanti Dhar	Judicial Magistrate, 8 th Court, Alipore, South 24-Parganas
68.	Sri Jagatjyoti Bhattachjee	Judicial Magistrate, Municipal Court, Howrah
69.	Smt. Aditi Ghosh	Judicial Magistrate, Balurghat, Dakshin Dinajpur
70.	Sri Susangeet Kr. Das	Judicial Magistrate, 3 rd Court, Barrackpore, North 24-Parganas
71.	Sri Sounak Mukherjee	Judicial Magistrate, 3 rd Court, Chinsurah, Hooghly
72.	Smt. Srinita Das	Judicial Magistrate, 4 th Court, Krishnagar, Nadia
73.	Sri Debasish Panja	Law Officer, Public Vehicles Department, Calcutta
74.	Smt. Sathi Mukherjee	Judicial Magistrate, 1 st Court, Jangipur, Murshidabad
75.	Sri Kuntal Chatterjee	Civil Judge (Junior Division), 1 st Court, Barasat, North 24-Parganas
76.	Sri Sutirtha Banerjee	Civil Judge (Junior Division), 2 nd Addl. Court, Contai, Purba Medinipore
77.	Sri Debajyoti Mukherjee	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
78.	Smt. Sutapa Mullick	Judicial Magistrate, 5 th Court, Paschim Medinipur
79.	Sri Soumitra Kumar Ganguly	Judicial Magistrate, 2 nd Court, Arambagh, Hooghly
80.	Sri Subhra Som Ghosal	Judicial Magistrate, 5 th Court, Paschim Medinipur
81.	Smt. Jayati Saha	Judicial Magistrate, 2 nd Court, Chinsurah, Hooghly
82.	Sri Mandip Saha Roy	Judicial Magistrate, Bidhannagar, North 24-Parganas
83.	Sri Satyajit Maiti	Judicial Magistrate, 2 nd Court, Chandernagore, Hooghly
84.	Sri Sandip Kumar Kundu	Civil Judge (Junior Division), Barrackpore, North 24-Parganas
85.	Nuruzzaman Ali	Civil Judge (Junior Division), 3 rd Court, Diamond Harbour, 24-Parganas (South)
86.	Smt. Moumita Roy	Civil Judge (Junior Division), Kalyani, Nadia
87.	Smt. Suparna Dutta	Judicial Magistrate, 2 nd Court, Siliguri, Darjeeling
88.	Smt. Kusumika Dey (Mitra)	Judicial Magistrate, 3 rd Court, Howrah

89.	Sri Surajit Mondal	Judicial Magistrate, 2 nd Court, Suri, Birbhum
90.	Smt. Indrani Gupta	Judicial Magistrate, 2 nd Court, Jalpaiguri
91.	Sri Uday Rana (S.C.)	Judicial Magistrate, 5 th Court, Hooghly
92.	Smt. Himika Das (Banerjee)	Judicial Magistrate, Baruipur, 24-Parganas (South)
93.	Smt. Sarmistha Ghosh-I	Judicial Magistrate, 3 rd Court, Durgapur, Burdwan
94.	Smt. Tanusree Dutta	Judicial Magistrate, 3 rd Court, Bankura
95.	Sri Pradip Bandyopadhyay	Judicial Magistrate, 1 st Court, Rampurhat, Birbhum
96.	Smt. Arkabрати Neogi	Civil Judge (Junior Division), 1 st Court, Berhampore, Murshidabad
97.	Smt. Mohua Roy (Basu)	Civil Judge (Junior Division), 6 th Court, Alipore, 24-Parganas (South)
98.	Smt. Mala Chakraborty	Judicial Magistrate, 6 th Court, Krishnagar, Nadia
99.	Smt. Aliva Roy	Judicial Magistrate, 5 th Court, Asansol, Burdwan

For further information, if any, the office of the Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2243-6080

Sd/-
Sugato Majumdar
Registrar General-cum-
Secretary, Selection Board

2015
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2464-A

Dated, Calcutta, the 14th May, 2015

**From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

**To: (1) All the District Judges of West Bengal,
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta
(3) The Chief Judge, Presidency Small Causes Court, Calcutta**

Sub: Direction for the eligible 99 (ninety-nine) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/ Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2015.

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 1609-RG dated 14.05.2015, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers of your Judgeship to submit the requisite **3 (three) sets of their contested Judgements, each set containing 10 copies (5 Civil & 5 Criminal)**, delivered during the relevant year i.e. 2014-2015 (if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose), so that the same having been forwarded by you, should reach the office of the undersigned **on or before 30.05.2015 positively.**

Yours faithfully,

**Sd/-
Registrar (Judicial Service)**

MEMO NO. 2465-A

Copy forwarded to Sri Debasish Panja, placed on deputation as Law Officer, Public Vehicles Department, Kolkata at 38, Beltola Road, Kolkata- 700 020 for information. He is requested to submit the Judgements in the mode and manner stipulated above and ensure that the same should reach the office of the undersigned **on or before 30.05.2015 positively.**

**Sd/-
Registrar (Judicial Service)**

